

Central Administrative Tribunal, Lucknow Bench, Lucknow

O.A.442/07

This the 3rd day of June, 2009

Hon'ble Mr. M. Kanthaiah, Member (J)
Hon'ble Dr. A. K. Mishra, Member (A)

Bharat Lai aged about 59 years son of late Mool Chand R/o Type III,
Kendranchal Colony, Aliganj, Lucknow.

Applicant.

By Advocate: Sri A. Moin

Versus

1. Union of India Secretary, Ministry of Water Resources, Central Ground Water Board, Bhoojal Bhawan, Faridabad.
2. Director(Administration) Central Ground Water Board, Bhoojan Bhawan, Faridabad.
3. Regional Director, Central Ground Water Board, Northern Region, Lucknow.
4. Administrative Officer, Central Ground Water Board, Bhoojal Bhawan, Faridabad.

Respondents.

By Advocate: Sri S.P.Singh

ORDER (ORAL)

By Hon'ble M. Kanthaiah, Member (J)

Counsel for applicant submits that during the pendency of this Original Application, in pursuance of interim order passed by this Tribunal, respondent authorities granted promotion to the applicant on the post of Office Superintendent vide order dated 11.1.2008 and in pursuance of order dated 11.1.2008, applicant has also joined the post of Office Superintendent on 28.1.2008 and as such O.A. has become in-fructuous. The same has been recorded and application is dismissed as in-fructuous. No costs.


(A.K. Mishra)
Member (A)


(M. Kanthaiah)
Member (J) 03.06.2008

HLS/-